[2 SEP. 1966]

†[Appointment of Judges in High COURTS

- *807. SHRI R. P. KHAITAN: Will the Minister of Home Affairs be pleased to state :
- (a) the time for which some posts of judges remained vacant in each High Court during the last two years and after how much time the judges were appointed to these posts:
- (b) what were the reasons for these posts lying vacant and for the delay in appointing the judges: and
- (c) how many posts are still lying vacant in each High Court?

गह-कांय मंत्रालय में राज्य मंत्री (श्री जयसुखलाल हाथी: (क) से (ग) सूचना एकवित की जा रही है और सभा-पटल पर रख दी जायगी।

†ITHE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) to (c) information is being collected and will be laid on the Table of the House.]

CENTRAL SECRETARIAT STENOGRAPHERS. SERVICE

- SHRIMATI DAVAKI GOPI-*808. DAS: Will the Minister of HOME AF-FAIRS be pleased to state:
- (a) whether it is a fact that the decentralisation of control of the Central Secretariat Stenographers' service enforced in October, 1962 by Government;
- (b) if so, whether it is a fact that this has led to junior officers in some cadres getting confirmed or promoted earlier than their seniors allocated to other Cadres; and
- (c) whether Government have considered the recommendation of the Estimates Committee of the Lok Sabha for a review of the Decentralisation Scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (Sijri V. C. Shukla): (a) Yes, Sir.

- (b) In a decentralised set-up, some disparity in the pace of promotions confirmations is inevitable.
- (c) Yes. Sir. Since the Government have only recently considered, at highest level, the problems which had arisen as a result of decentralisation and reorganisation of the Ministries, etc., it is felt that a review of the working of the decentralisation scheme, as suggested by the Estimates Committee, may be made only after some time.

SAPRU COMMITTEE RECOMMENDATIONS

- *809 Shri ARJUN ARORA: the Minister of EDUCATION be pleased to state:
- (a) whether Government have accepted the recommendations of the Sapru Committee to the effect that the number of scholarships and sizarships be considerably increased; and
- (b) if so, the steps taken in this direction?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION SHRIMATI T. S. SOUNDARAM RAMACHAN-DRAN): (a) Yes, Sir. The Government of India have accepted, in principle, the recommendation in question of the Sapru Committee.

(b) Depending on the availability of financial resources, efforts are being made to increase the number of scholarships,

CENTRAL VIGILANCE COMMISSIONER'S VIEWS ON CORRUPTION

SHRI SITARAM JAIPURIA: SHRI BANKA BEHARY DAS:

Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to a statement made by the Chairman of the Central Vigilance Commission published in the Hindustan Times, dated 30th July, 1966 in which he is reported to have said that it was not possible for the commission to function 'with full effective-

^{†[]} English translation.